

[Print](#)**Defective Case Register from 2026-02-20 to 2026-02-20**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/5400/2026	KODANDA KUMAR BHUYAN	2026-02-20	30-OTHER DEFECT (IF ANY) 1.Case pending before the Lower Court incorrectly mentioned in petition. 2.Paragraphs incorrectly mentioned in petition as well as declaration of the affidavit.
2	D-WP(C)/7619/2026	SATYABRATA DASH	2026-02-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) Page marking not tally with Index and book mark.Annex-10 not mentioned in the book mark.Page 27 not found.
3	D-CONTC/6576/2026	SANDIPANI NAYAK	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-WP(C)/6974/2026	BHOJRAJ SETH	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	D-WP(C)/6434/2026	SURYAKANTA DASH	2026-02-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 40 to 51 not neat.Annex-7 and 15 both are same.
6	D-WP(C)/7193/2026	ASHOK KUMAR PANIGRAHI	2026-02-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) Annex-1 not exhibited at page no.14.
7	D-WA/6777/2026	PRATIK DASH	2026-02-20	i) Date or order and wp (c) no. wrongly mention in being aggrieved. ii) Legible copy of page no. 121 to 126 are to be filed. iii) Provision of law not correctly furnished in both the I.As
8	D-WP(C)/7303/2026	GOPINATH MISHRA	2026-02-20	30-OTHER DEFECT (IF ANY) Synopsis and date chart not mentioned in the Index,
9	D-WP(C)/6840/2026	KUNAL KUMAR SWAIN	2026-02-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 45 not legible and neat.

10	D-WP(C)/7179/2026	AMIT PRASAD BOSE	2026-02-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. L.T.I.of petitioner No.1 in V.nama not attested.
11	D-WP(C)/7186/2026	AMIT PRASAD BOSE	2026-02-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.13 not neat and legible.
12	D-ABLAPL/5408/2026	ACHYUTANANDA PATTANAIK	2026-02-20	20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) 1. Reference certificate not correct as per FIR details.
13	D-WP(C)/7479/2026	SUDARSAN BEHERA	2026-02-20	1.Page No-16. Is Not Legible
14	D-WP(C)/6854/2026	KURESH PRASAD DASH	2026-02-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) Page marking not tally with Index and book mark.Serial no-2 not mentioned in the affidavit.
15	D-WP(C)/6783/2026	PRATIK DASH	2026-02-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned.
16	D-WP(C)/7149/2026	KSHETRABASI MOHANTY	2026-02-20	1. page nos. 34 to 36 and annex.6 not properly furnished.
17	D-CONTC/7323/2026	ADV.	2026-02-20	1. Name of the opp. parties not furnished in Index and cause title. 2. Reference certificate not furnished.
18	D-WP(C)/7195/2026	ASHOK KUMAR PANIGRAHI	2026-02-20	30-OTHER DEFECT (IF ANY) Surname (Dhan) of the petitioner mentioned in the sl.no.1 in the affidavit not tally with the cause title.
19	D-CRLMC/5376/2026	BIBEKANANDA BAISAKH	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1.No. of 1.C.C.Case under Annexure-2 does not tally with Synopsis and para-1 of the petition.
20	D-CRLMC/5243/2026	BHARAT JALLI	2026-02-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
21	D-BLAPL/5399/2026	RABI NARAYAN MOHANTY	2026-02-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and address of the father of the Victim mentioned in para-3 of the petition be redacted.Thereafter, Put up for S.R.

22	D-WP(C)/7319/2026	RAICHARAN MOHAPATRA	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of order vide annex-8 not tally with Index.Page 26 not neat.
23	D-CRLMP/5167/2026	KRUSHNA CHANDRA RATHA	2026-02-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect
24	D-CRLMP/4602/2026	GOPINATH MISHRA	2026-02-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
25	D-CRLMC/5367/2026	GYANA RANJAN MAHAPATRA	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1.As per prayer,C.Copy of S.T.Case No.96/186 of 2013 not filed.Put up for further S.R.
26	D-WP(C)/7322/2026	RAICHARAN MOHAPATRA	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of Copy of order vide annex-8 not tally with Index.Page 26 not neat.
27	D-ABLAPL/5410/2026	BISHNU BRATA SINGH	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not page marked
28	D-MSA/7718/2026	LALIT KUMAR MAHARANA	2026-02-20	In Being Aggrieved Para It be confined to one Order only.
29	D-WP(C)/6856/2026	ANAND PRAKASH DAS	2026-02-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
30	D-CRLMC/5280/2026	AMITAV TRIPATHY	2026-02-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.4 in V.nama does not tally with cause title.
31	D-ABLAPL/5391/2026	TANMAYA KUMAR MOHANTY	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
32	D-CRLMC/5307/2026	SAROJ KUMAR DASH	2026-02-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in the petition
33	D-WP(C)/7325/2026	RAICHARAN MOHAPATRA	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED Date of copy of letter vide annex-3 not tally with Index.Date of Copy of order vide annex-8 not tally with Index.Page 26 not neat.
34	D-RSA/52973/2025	ASHOK KUMAR DAS	2026-02-20	Date of Decree be mentioned in the Prayer of the I.A
35	D-CRLMC/5328/2026	MANOJ KUMAR BALASAMANTA	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. C.Copy of impugned order dated 21.01.2026 under Annexure-1 to be filed.
36	D-ABLAPL/5390/2026	TANMAYA KUMAR MOHANTY	2026-02-20	30-OTHER DEFECT (IF ANY) i) Sl. no. 2 of the affidavit not correct.ii) Name and address of the deponent in declaration of the affidavit not tally with affidavit.iii) Page no. 10 not legible.
37	D-MACA/7197/2026	SANTOSH KUMAR MOHANTY	2026-02-20	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
38	D-WP(C)/6903/2026	RAJENDRA NARAYAN ROUT	2026-02-20	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CMP.
39	D-MACA/7302/2026	SUBRAT SATPATHY	2026-02-20	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
40	D-WP(C)/7764/2026	SAIBRATA RATH	2026-02-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-WP(C)/7077/2026	HIMANSHU SEKHAR PANDA	2026-02-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
42	D-WP(C)/6902/2026	MAHADEV SAHU	2026-02-20	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CMP.
43	D-ABLAPL/5392/2026	AYESHKANTA TRIPATHY	2026-02-20	30-OTHER DEFECT (IF ANY) i) Page -9 (written F.I..R.copy) not available in annexure-1.
44	D-WP(C)/7196/2026	ASHOK KUMAR PANIGRAHI	2026-02-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
45	D-BLAPL/5445/2026	RANJITA SINGH	2026-02-20	page no.9 partially neat.
46	D-ABLAPL/5364/2026	SURESH CHANDRA PRADHAN	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Relation of Deponent wrongly mentioned in Affidavit Sl.1.

47	D-CRLMP/4789/2026	HARISH CHANDRA SAHOO	2026-02-20	30-OTHER DEFECT (IF ANY) IN V.NAMA ENROLLMENT WITH CELL PHONE NUMBER OF TWO LRNED COUNSELS NOT FURNISHED
48	D-CONTC/7507/2026	ADV.	2026-02-20	1. Name of the opp. party not furnished in Index, cause title and Affidavit.
49	D-WA/6694/2026	BABITA SAHU,A.G.A	2026-02-20	i) wp(c) no. and date of order not correctly furnished in prayer. ii) Not identified by appellant in affidavit of both the I.As
50	D-WP(C)/6858/2026	KURESH PRASAD DASH	2026-02-20	30-OTHER DEFECT (IF ANY) Date of copy of the order vide annex-3 not tally with Index.
51	D-CRLA/5239/2026	MANAS KUMAR CHAND	2026-02-20	3-AUTHENTICATION FEE IS DEFICIENT. 8-CAUSE TITLE NOT IN ORDER. 1.Deficit Au.Fees of Rs.27.40 to be paid on c.copy under Annexure-1 2. Status of appellant not furnished
52	D-WP(C)/7261/2026	PRABODHA CHANDRA NAYAK	2026-02-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	D-WP(C)/7265/2026	PRABODHA CHANDRA NAYAK	2026-02-20	30-OTHER DEFECT (IF ANY) 1.Page nos.112 and 113 not neat and legible. 2.Between page nos 114 and 115 one rough page to be deleted.
54	D-WA/6723/2026	DEBASISH TRIPATHY,A.G.A	2026-02-20	Year of the wp (C) wrongly mention in para no. 3 and prayer of I.A. no. 770/2026.
55	D-CRLMC/5373/2026	RABI NARAYAN MOHANTY	2026-02-20	30-OTHER DEFECT (IF ANY) 1. No. of case in reference certificate does not tally with F.I.R.details.
56	D-WP(C)/7199/2026	ASHOK KUMAR PANIGRAHI	2026-02-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
57	D-CRLA/5214/2026	SIDHARTHA SANKAR RAY (2)	2026-02-20	provision not correctly furnished in I.A. no.546/2026.
58	D-ABLAPL/5439/2026	PRASANTA KUMAR SATAPATHY	2026-02-20	30-OTHER DEFECT (IF ANY) 1. In Index, page marking not done correctly in respect of Annexure-3
59	D-WP(C)/6860/2026	RAMACHANDRA PANIGRAHY	2026-02-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 41 and 79 not neat.Serial no-4 affidavit in the I.A not correctly mentioned and also Paragraph.
60	D-CRLMC/5235/2026	MANAS KUMAR CHAND	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Age of the petitioner no.3 not furnished in the cause title

61	D-WP(C)/7049/2026	GOPINATH PANDA	2026-02-20	Paragraph not mentioned in the affidavit. Page 14 not neat.
62	D-WP(C)/7137/2026	BIKRAM CHANDRA GHADAI	2026-02-20	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
63	D-WP(C)/7075/2026	NIRANJAN BISWAL	2026-02-20	30-OTHER DEFECT (IF ANY) Date of copy of Petition annex-7 not tally with Index.
64	D-ABLAPL/5497/2026	AMULYA RATNA PANDA	2026-02-20	i) Page nos. 10 11 and 12 not legible.
65	D-CRLMC/5485/2026	JUGALA KISHORE PANDA	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
66	D-MATA/7141/2026	LINGARAJ SARANGI	2026-02-20	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 12 not paid
67	D-CRLA/5304/2026	BASANTA KUMAR DAS	2026-02-20	8-CAUSE TITLE NOT IN ORDER. 1-Name of P.W.No.4 mentioned at para-5 of page-5 seems wrong, 2-Nature of application wrongly mentioned in point No.4 in affidavit of I.As. 3.Father name of appellant-2 seems wrong.
68	D-CRLMP/4817/2026	SANDIPANI NAYAK	2026-02-20	1. PAGE NOS.43 and 45 NOT LEGIBLE 2. PAGE NO.46 IS REVERSE 3. PAGE NOS.5 and 6 OF I.A NO.35/26 NOT NEAT and LEGIBLE 4. ABOVE ALL QUESTION OF MAINTAINABILITY OF THIS CRLMP. AGAINST OPP. NOS 1 and 4
69	D-WP(C)/7310/2026	RAICHARAN MOHAPATRA	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) Date of copy of letter vide annex-3 not tally with Index. Date of copy of Order vide annex-8 not tally with Index. Page no-26 not neat.
70	D-WP(C)/7134/2026	SAROJA KANTA SAMAL	2026-02-20	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 56 and 57 not neat.
71	D-WP(C)/7416/2026	SUDEEP KUMAR SARANGI	2026-02-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Serial no-5 not correctly mentioned in the affidavit. Page marking not proper.
72	D-WP(C)/7596/2026	SUBAS CHANDRA DAS	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Ann.3 not legible.
73	D-MATA/7285/2026	PABITRA KUMAR NAYAK	2026-02-20	1. Period of Delay 20 days 2. marital status of op not furnished

74	D-ABLAPL/5375/2026	ALOK KUMAR MOHAPATRA	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Name of Informant appearing in Para 2 be redacted. 2. Paragraph declaration incomplete. Resubmit for SR after removal of defects.
75	D-TRPCRL/5379/2026	RAJIB LOCHAN PATTNAIK	2026-02-20	legible copy of annex-1 to be filed
76	D-CONTC/7546/2026	ADV.	2026-02-20	Put up for SR after filing of legible copy of page no. 22 TO 24 and representation of Supdt. of police Bhadrak
77	D-CONTC/7427/2026	ADV.	2026-02-20	1. Reference certificate not furnished. 2. Date of order not correctly furnished in para no.6 7 and Prayer of the petition.
78	D-ABLAPL/5490/2026	BIBHUTI BHUSAN SWAIN	2026-02-20	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 30-OTHER DEFECT (IF ANY) i) Sl. no. 2 of the affidavit not correct.ii) Page nos. 20 to 22 not neat and Legible.
79	D-WP(C)/7311/2026	RAICHARAN MOHAPATRA	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of copy of order Vide annex-8 not tally with Index. Page 26 not neat.
80	D-ABLAPL/5370/2026	SURESH CHANDRA PRADHAN	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Occupation of Deponent not mentioned in Affidavit.
81	D-CONTC/6541/2026	ADV.	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. CONTC number not correctly furnished in Date chart and cause title.
82	D-WP(C)/7012/2026	SAMEER KUMAR DAS	2026-02-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit. Page 43 To 46 not partial neat.
83	D-CONTR/4457/2026	ADV.	2026-02-20	PURSUANT TO ORDER NO.01 DTD.17.10.2025 PASSED IN CONTR NO.18/2025 THIS CONTR. MAY BE REGISTERED AS CONTC
84	D-WP(C)/7744/2026	SAILABALA JENA	2026-02-20	Name of petitioner mentioned in both Affidavit not tally with Cause Title and V.Nama.
85	D-ABLAPL/5533/2026	RITURANJAN CHHOTARAY	2026-02-20	30-OTHER DEFECT (IF ANY) i) Date of F.I.R. not correct in Synopsis and para-2 of the petition.

86	D-WP(C)/6971/2026	NETRANANDA BISWAL	2026-02-20	30-OTHER DEFECT (IF ANY) Page no.13 not neat and legible.
87	D-BLAPL/5331/2026	BIRAJA PRASANNA DAS	2026-02-20	30-OTHER DEFECT (IF ANY) Put up for S.R. after consolidated BLAPL petition filed
88	D-BLAPL/5358/2026	MALLICK BEBRAT SMRUTIRANJAN	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Page no 9 not legible
89	D-WP(C)/7061/2026	GOPINATH PANDA	2026-02-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
90	D-WP(C)/7170/2026	ASHOK KUMAR PANIGRAHI	2026-02-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page nos.15 16 and 20 not neat.
91	D-CRLMP/4905/2026	PRAVASH CHANDRA JENA	2026-02-20	1. PAGE NOS. 39 40 and 41 NOT NEAT and LEGIBLE 2. COPY OF DISP OF ORDERS IN CRLMP NO. 26/2026 BE ANNEXED TO THIS CASE
92	D-WP(C)/7060/2026	GOPINATH PANDA	2026-02-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) Date of copy of order vide annex-8 not tally with Index. Paragraph not mentioned in the affidavit.
93	D-RSA/3797/2026	RAJAT KUMAR PANAD	2026-02-20	1.Valuation and C.Fee Payable be furnished.2.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
94	D-WP(C)/7166/2026	JYOTIRMAY GUPTA	2026-02-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.16 not neat and legible.
95	D-ABLAPL/5413/2026	BISHNU BRATA SINGH	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not page marked. 2. Ann.1 page 9 not filed. Resubmit for SR after removal of defects.
96	D-CONTC/7051/2026	MOHIT AGARWAL	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) i) wp(c) no. not mentioned in reference certificate.
97	D-WP(C)/7164/2026	ASHOK KUMAR PANIGRAHI	2026-02-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.20 not neat.

98	D-ABLAPL/5498/2026	SOUMYA RANJAN MOHANTY	2026-02-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) i) Page no. 12 not completely shown.
99	D-ABLAPL/5535/2026	SANTOSH KUMAR MAHANTY	2026-02-20	30-OTHER DEFECT (IF ANY) i)G.R. case no. not correctly mentioned in prayer of the petition.
100	D-WP(C)/6818/2026	SUKANTA KUMAR NAYAK (2)	2026-02-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 39 not neat.
101	D-RSA/4196/2026	HARMOHAN DHAL	2026-02-20	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 06 days.I.A for condonation of delay Not Filed.
102	D-CRLMP/4781/2026	UMESH CHANDRA PATNAIK	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.PAGE NO. 11 14 15 (WRONG PAGINATION) NOT LEGIBLE 2. PAGINATION OF THE CASE AFTER PAGE NO.15 BE CORRECTED and INDEX BE CHANGED 3.COPY OF ORDER DTD. 17.06.2025 PASSED IN CRLMP NO.149/2025 BE ATTACHED.PUT UP FOR SR AFTER REMOVAL OF DEFECT
103	D-WP(C)/7159/2026	PRATIK DASH	2026-02-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.66 to 71 not neat.2. page no. 55 not filed.
104	D-CONTC/6683/2026	PRAMOD CHANDRA SEJPADA	2026-02-20	30-OTHER DEFECT (IF ANY) i) Annexure-3 not marked in page 13.
105	D-CONTC/6739/2026	MOHIT AGARWAL	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) i) Wp(c) no. not furnished in reference certificate.ii) Annexure -2 not marked in page -11.iii) Name of the petitioner mentioned in Annexure-2 not tally with cause title.iv) For further S.R.
106	D-ABLAPL/5443/2026	SUCHISMITA DASH	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Page no 11 and 12 not legible

107	D- ABLAPL/5426/2026	RAJIB LOCHAN PATTNAIK	2026-02- 20	30-OTHER DEFECT (IF ANY) 1. Occupation of the deponent not furnished.
108	D-WP(C)/6805/2026	SOUBHAGYA SWAIN	2026-02- 20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1.Date Copy of order vide annex-8 not tally with Index. 2.Age not mentioned in the affidavit. 3.Page marking not proper.
109	D- CRLMA/5438/2026	GIRIJA SANKAR NAYAK	2026-02- 20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Provision of law not correctly furnished. ii) Para no. not correctly furnished in declaration
110	D-WP(C)/7076/2026	DEBASIS PANIGRAHI	2026-02- 20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit. paragraph not correctly mentioned in the affidavit.
111	D-WP(C)/6807/2026	ABHILASH MISHRA	2026-02- 20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Age of the Petitioner not tally with cause title and affidavit. 2.Paragraph not correctly mentioned in the affidavit.
112	D-WP(C)/6980/2026	SUVASHISH PATTANAIAK	2026-02- 20	30-OTHER DEFECT (IF ANY) Occupation of the petitioner not furnished in the affidavit.
113	D- ABLAPL/5432/2026	PRATAP KUMAR MOHANTY	2026-02- 20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1.Annexure-1 not scanned properly ,needs to be scan again
114	D- ABLAPL/5507/2026	ASHOK KUMAR SARANGI	2026-02- 20	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not page marked. 2. Description of Ann.1 in Index and Para 2 not correct.
115	D-WP(C)/7312/2026	RAICHARAN MOHAPATRA	2026-02- 20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of order vide annex-8 not tally with Index.Page 26 not neat.
116	D-WP(C)/6973/2026	SANJAY KUMAR PATRA	2026-02- 20	30-OTHER DEFECT (IF ANY) Copy not served on S.c.(T).
117	D- ABLAPL/5421/2026	BISHNU BRATA SINGH	2026-02- 20	30-OTHER DEFECT (IF ANY)

				1. Synopsis and Date Chart not page marked.
118	D-WP(C)/7316/2026	RAICHARAN MOHAPATRA	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of Copy of order vide annex-8 not tally with Index.Page 26 not neat.
119	D-WP(C)/7105/2026	AJAYA KUMAR NANDA	2026-02-20	Page 13 not legible
120	D-WP(C)/6984/2026	SUVASHISH PATTANAİK	2026-02-20	30-OTHER DEFECT (IF ANY) Occupation of the petitioner not furnished in the affidavit.
121	D-WP(C)/7695/2026	CHITTA RANJAN PATTNAİK	2026-02-20	14-NOT PROPERLY INDEXED.
122	D-WP(C)/7517/2026	VIVEKANANDA JENA	2026-02-20	30-OTHER DEFECT (IF ANY) L.E. Case No. 162 of 2025-26 mentioned in the I.A. cause title appears to be wrong.
123	D-WP(C)/6985/2026	SUVASHISH PATTANAİK	2026-02-20	30-OTHER DEFECT (IF ANY) Occupation of the petitioner not furnished in the affidavit.
124	D-WA/6724/2026	DEBASHIS TRIPATHY,A.G.A	2026-02-20	Put up for SR after filing of c. copy of impugned order.
125	D-ABLAPL/5435/2026	SUBRAT KUMAR NAYAK	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Date of execution of V. nama not furnished.
126	D-WP(C)/7083/2026	KAUSHAL HUSSAIN	2026-02-20	Page 11 not neat.
127	D-WP(C)/6823/2026	GOPINATH MISHRA	2026-02-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned and also paragraph.
128	D-ABLAPL/5418/2026	SNEHASISH BEHERA	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Name of Informant appearing in Date Chart and Para 2 be redacted. Resubmit for SR after removal of defects.
129	D-ABLAPL/5423/2026	BISHNU BRATA SINGH	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not page marked.
130	D-WP(C)/7594/2026	SUBAS CHANDRA DAS	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Ann.3 not legible.
131	D-WP(C)/7173/2026	ASHOK KUMAR PANIGRAHI	2026-02-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
132	D-WP(C)/6832/2026	CHAKRADHAR SINGH	2026-02-20	30-OTHER DEFECT (IF ANY) Date of Copy of said Resolution vide annex-2 not correctly mentioned.

133	D-ABLAPL/5475/2026	JUGALA KISHORE PANDA	2026-02-20	30-OTHER DEFECT (IF ANY) i) Name of the informant be redacted from cause title.ii) Page mark of index not tally with Book mark.
134	D-ABLAPL/5419/2026	BISHNU BRATA SINGH	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not page marked.
135	D-ABLAPL/5504/2026	AMULYA RATNA PANDA	2026-02-20	30-OTHER DEFECT (IF ANY) i) Name and address of the petitioner no. 2 not mentioned in vakalatnama.
136	D-CRLMP/4769/2026	PRASANTA KUMAR SAHOO	2026-02-20	30-OTHER DEFECT (IF ANY) NAME OF VICTIM BE REDACTED THEN PUT UP FOR SR
137	D-BLAPL/5360/2026	SALAUDDIN KHAN	2026-02-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and address of the Informant-cum-Victim mentioned in cause title be redacted. Thereafter, put up for S.R.
138	D-CMP/7492/2026	DEEPAK RANJAN SUNDARAY	2026-02-20	3-AUTHENTICATION FEE IS DEFICIENT.
139	D-CMP/7513/2026	PRADEEP KUMAR DAS	2026-02-20	Page No-123 be corrected as Page No-133 in the Petition.
140	D-EXP/7400/2026	JITENDRA KUMAR MISHRA (2)	2026-02-20	Put up for SR after filing of c. copy of impugned order filed
141	D-BLAPL/5374/2026	HRUDANANDA DALAI	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Para-5 of the affidavit is not proper. 2. Paragraphs not mentioned in declaration of affidavit. 3. Annexure-2 not mentioned at page-13. 4. Mobile Phone Numbers Of All The Signing Advocates Not Indicated.
142	D-WP(C)/7314/2026	RAICHARAN MOHAPATRA	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of order vide annex-8 not tally with Index. Page 26 not neat.
143	D-ABLAPL/5484/2026	ARUNA SAHU	2026-02-20	30-OTHER DEFECT (IF ANY) i) Written F.I.R. copy not available in annexure-1.
144	D-WP(C)/7315/2026	RAICHARAN MOHAPATRA	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of Copy of order vide annex-8 not tally with Index. Page 26 not neat.

145	D-WP(C)/6836/2026	SUSIL KUMAR PATTNAIK	2026-02-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
146	D-ABLAPL/5416/2026	BISHNU BRATA SINGH	2026-02-20	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not page marked
147	D-CMP/7395/2026	SATYA SHIVA DASH	2026-02-20	1. Complete Address of the deponent not furnished in affidavit as per cause title.2.cause title not tally with annex.1 and 2
148	D-RVWPET/54401/2025	NIBEDITA SAHOO(C.G.C.)	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.A. memo filed without court fees.
149	D-WA/6892/2026	SAPAN KUMAR PAL	2026-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 117 days delay. i) Status of the parties not furnished. ii) Being aggrieved and, Grounds para not furnished. iii) Date of order not correctly furnished in prayer.iv) Legible copy of page no. 50 to 52 54 to 67 are to be filed.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 20-02-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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